



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-25/2003/7170/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri B.K. Chetri,  
District and Sessions Judge,  
Bongaigaon, Assam.

Dated Guwahati the 4<sup>th</sup> December, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-4/2019/4805 dtd 30<sup>th</sup> November, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 09.12.2019 along with station leave permission w.e.f the evening of 07.12.2019 till the morning of 10.12.2019, as prayed for.

The Chief Judicial Magistrate, Bongaigaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-25/2003/7171/A, dated 4.12.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**  
Rosen